GOVERNMENT OF INDIA MINISTRY OFPETROLEUM AND NATURAL GAS RAJYA SABHA QUESTION NO09.11.2010 ANSWERED ON CNG FILLING STATIONS IN THE COUNTRY.

111

Shri Ishwarlal Shankarlal Jain

Will the Minister of COALCOALCOALCOALCOALPETROLEUM AND NATURAL GAS be pleased to state :-

(a) the details of the cities and States where Government proposes to provide CNG filling stations for operation of buses till the end of December, 2011;

(b) whether Government has set up CNG filling stations in Mumbai and Nagpur in Maharashtra;

(c) the number of CNG filling stations set up as on date throughout Maharashtra and the number of CNG Vehicles along with places where they are running; and

(d) whether Government proposes to introduce CNG throughout the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS

(SHRI JITIN PRASADA)

(a) & (d): Government of India has enacted the "Petroleum and Natural Gas Regulatory Board (PNGRB) Act, 2006', wherein PNGRB has been entrusted with the responsibility of inter alia authorizing entities to operate City Gas Distribution (CGD) networks. CGD networks entail supply of Compressed Natural Gas (CNG) for transport sector, as also Piped Natural Gas (PNG) to domestic, industrial & commercial customers. PNGRB has envisaged a rollout plan of CGD Network Development in more than 300 Geographical Areas (GAs) in the country over the next five years.

(b) & (c): The number of CNG filling stations and the estimated number of CNG vehicles in Maharashtra are as follows.

S.No	Geographical Area	No of CNG stati	ons No of CNG vehicles
1.	Mumbai & Greater		
	Mumbai including Thane		
	City and adjoining contiguous	area. 148	2,10,000
2.	Pune City Including Pimpri-Chi	chwad	
	and along with adjoining conti	guous	
	areas of Hinjewadi, Chakan & Tal	egaon 13	10,700

The Geographical Area of Nagpur has not yet been covered by CGD network.